

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :14/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/23929/2024 BLAPL/8255/2024	RANJIT SETHY VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BAMBARI /7 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/000002/2023
2	D-BLAPL/24042/2024 BLAPL/8256/2024	RASHMIRANJAN PARIDA @ GUDU VS STATE OF ODISHA	SAMARESH PATNAIK VS	ERASAMA /324 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000544/2024
3	D-BLAPL/24104/2024 BLAPL/8257/2024	HEMANTA BAGH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	GOLAMUNDA /40 /2024 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000048/2024
4	D-BLAPL/24293/2024 BLAPL/8258/2024	BIKRAM BISWAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BADAMBADI /119 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000298/2024
5	D-BLAPL/23379/2024 BLAPL/8259/2024	PARMESWAR MAHAKUR VS STATE OF ODISHA	TRILOCHAN NANDA VS	KANTABANJI /72 /2024 ADDL.SESIONS JUDGE,KANTABANJI(Cuttack) SC/0000037/2024
6	D-BLAPL/24303/2024 BLAPL/8260/2024	BALI KIRSANI @ GURU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /39 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000027/2024
7	D-BLAPL/24310/2024 BLAPL/8261/2024	AMIT PANDA @ JITU VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	NILGIRI /94 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000203/2024
8	D-BLAPL/24074/2024 BLAPL/8262/2024	RINKU SAHOO VS STATE OF ODISHA	SNEHASISH BEHERA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000068/2024
9	D-BLAPL/24229/2024 BLAPL/8263/2024	BALIA @BALARAM BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TANGI /162 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000843/2024
10	D-BLAPL/24323/2024 BLAPL/8264/2024	JUBATI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000048/2024
11	D-BLAPL/24234/2024 BLAPL/8265/2024	MONU @ MONU KUMAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /86 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2023

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12	D-BLAPL/24239/2024 BLAPL/8266/2024	DIPAK RANJAN SETHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHARABEL NAGAR P.S. /261 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001028/2024
13	D-BLAPL/22400/2024 BLAPL/8267/2024	PRABHAT PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ATHAMALLIK /213 /2024 S.D.J.M.,ATHMALLIK(Anugul ) GR/0000735/2024
14	D-BLAPL/24249/2024 BLAPL/8268/2024	HAPPY NAYAK @ GEDU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CHANDRASEKHARPUR /487 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000331/2024
15	D-BLAPL/24324/2024 BLAPL/8269/2024	RANJIT GURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND ECONOMIC OFFEN A.S.J.(W.C.),PHULBANI(Kandhamal) CT/0000104/2024
16	D-BLAPL/24331/2024 BLAPL/8270/2024	SANGRAM ROUT VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BHADRAK RURAL /171 /1999 A.D.J.,BHADRAK(Bhadrak ) ST/0000225/2017
17	D-BLAPL/24338/2024 BLAPL/8271/2024	LINGA DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /84 /2024 S.D.J.M.,BIRAMAHARAJPUR(Sonepur ) GR/0000173/2024
18	D-BLAPL/24339/2024 BLAPL/8272/2024	SK.SAFIRUDDIN VS STATE OF ODISHA	SURYAKANTA DASH VS	JALESWAR /278 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000159/2023
19	D-BLAPL/24252/2024 BLAPL/8273/2024	SUNIL BANDI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /117 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000839/2024
20	D-BLAPL/24358/2024 BLAPL/8274/2024	MANOJ YADAV VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000025/2024
21	D-BLAPL/24370/2024 BLAPL/8275/2024	DEBARAJ JAGADALA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000028/2024
22	D-BLAPL/24255/2024 BLAPL/8276/2024	MITU PRADHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	PURUSHOTTAMPUR /437 /2023 ASST.SESIONS JUDGE,PURUSHOTTAN ST/0000019/2024
23	D-BLAPL/24372/2024	RAJAT GAIGOURIA	SANGRAM KESHARI ROUT	PURUNAKATAK /114 /2024

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	BLAPL/8277/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000080/2024
24	D-BLAPL/24374/2024 BLAPL/8278/2024	ROHITA MALLICK VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /200 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000405/2024
25	D-BLAPL/24421/2024 BLAPL/8279/2024	AJAYA MAHANANDA VS STATE OF ODISHA	RAJJEET ROY VS	SUBALAYA /167 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000012/2024
26	D-BLAPL/24258/2024 BLAPL/8280/2024	PERSUA @ PARSURAM @ PRASANTA BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	JAGATSINGPUR /539 /2021 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) CT/0000063/2022
27	D-BLAPL/24283/2024 BLAPL/8281/2024	BISWANATH PUJARI @ ROSAN VS STATE OF ODISHA	MAHES DAS VS	MUNIGUDA /149 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000092/2024
28	D-BLAPL/22337/2024 BLAPL/8282/2024	BAPINI GOUDA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	PADMAPUR /87 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000081/2023
29	D-BLAPL/24286/2024 BLAPL/8283/2024	ADISH KUMAR DEHURI @ DEHURY VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /83 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000286/2024
30	D-BLAPL/24289/2024 BLAPL/8284/2024	MINU @ MINAKETAN SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /350 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000331/2024
31	D-BLAPL/22809/2024 BLAPL/8285/2024	JUDHISTIRA LENKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALANGA /68 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000280/2024
32	D-BLAPL/23064/2024 BLAPL/8286/2024	B.CHENEYA PATRA VS STATE OF ODISHA	SUJATA SAHOO VS	CHAMAKHANDI /441 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001642/2023
33	D-BLAPL/23178/2024 BLAPL/8287/2024	HAFIZ KHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BALANGA /97 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000441/2024
34	D-BLAPL/22418/2024 BLAPL/8288/2024	MITHUN PANIGRAHI @ PANIGRAHY VS	PULAKESH MOHANTY VS	CHITRAKONDA /70 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang

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35	D-BLAPL/23067/2024 BLAPL/8289/2024	STATE OF ODISHA BABULA DALEI VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	Spl/0000098/2022 GHATAGAON /184 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000119/2022
36	D-BLAPL/23369/2024 BLAPL/8290/2024	SANI MANDINGI VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	BANDHUGOAN /58 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000710/2024
37	D-BLAPL/23428/2024 BLAPL/8291/2024	SUNIL NAHAK VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR SADAR /168 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000026/2024
38	D-BLAPL/23583/2024 BLAPL/8292/2024	A SRINU @ A SIRNU @ A SHIRNU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	TURUMUNGA /54 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000313/2024
39	D-BLAPL/22354/2024 BLAPL/8293/2024	AJAY KUMAR BANDA VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /314 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000034/2024
40	D-BLAPL/23772/2024 BLAPL/8294/2024	SUBHAKANTA BEHERA @ KAJAL VS STATE OF ODISHA	GOURAV MOHANTY VS	SAHID NAGAR P.S. /106 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000228/2024
41	D-BLAPL/23877/2024 BLAPL/8295/2024	RUDRA NARAYAN DAS VS STATE OF ODISHA	PULAKESH MOHANTY VS	CDA-II /89 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000576/2024
42	D-BLAPL/24086/2024 BLAPL/8296/2024	SABYASACHI SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /204 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000778/2024
43	D-BLAPL/24024/2024 BLAPL/8297/2024	JEMANTA DANDASENA VS STATE OF ODISHA	TRILOCHAN DASH VS	HEMGIR /114 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar) Spl/0000034/2024
44	D-BLAPL/23808/2024 BLAPL/8298/2024	RAMA CHANDRA BEHERA VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	TANGI /35 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000178/2024
45	D-BLAPL/24050/2024 BLAPL/8299/2024	MITU @ DIBAKAR NAYAK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BELLAGUNTHA /293 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000985/2024

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46	D-BLAPL/24093/2024 BLAPL/8300/2024	RAJAT KUMAR PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /75 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/000095/2024
47	D-BLAPL/24064/2024 BLAPL/8301/2024	HAPPY @ SATYAPRAKASH HATTI VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	BADAGODA P.S. /78 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000136/2024
48	D-BLAPL/23821/2024 BLAPL/8302/2024	SUBHAKANTA BEHERA @ KAJAL VS STATE OF ODISHA	GOURAV MOHANTY VS	BADAGODA P.S. /234 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000425/2024
49	D-BLAPL/24143/2024 BLAPL/8303/2024	FAKIR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /560 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001318/2024
50	D-BLAPL/23824/2024 BLAPL/8304/2024	RAJU KUMAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /57 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000049/2021
51	D-BLAPL/24145/2024 BLAPL/8305/2024	ROSHAN PALEI @ ROSHAN PALLEI @ DAGARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /368 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000900/2024
52	D-BLAPL/24150/2024 BLAPL/8306/2024	MANASA @ MANASI MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /138 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000032/2022
53	D-BLAPL/23868/2024 BLAPL/8307/2024	RAJAT KUMAR PATRA VS STATE OF ODISHA	ADV. VS	MALKANGIRI /399 /2023 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000486/2023
54	D-BLAPL/24151/2024 BLAPL/8308/2024	KUNA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SULIAPADA /93 /2023 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000549/2023
55	D-BLAPL/24179/2024 BLAPL/8309/2024	AKASH SENDRIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	ORIENT /30 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000009/2024
56	D-BLAPL/24096/2024 BLAPL/8310/2024	RAJAT KUMAR PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /349 /2023 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000414/2023
57	D-BLAPL/24297/2024	BASHISTA PADHAN	JUGALA KISHORE PANDA	/ /0

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	BLAPL/8311/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./000023/2024
58	D-BLAPL/24257/2024 BLAPL/8312/2024	AMIT KUMAR BHOI VS STATE OF ODISHA	LALIT SAHU VS	BOLANGIR TOWN /270 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(
59	D-BLAPL/24214/2024 BLAPL/8313/2024	CHETAN SHARMA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000728/2024 INFOCITY PS /267 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001015/2024
60	D-BLAPL/24284/2024 BLAPL/8314/2024	ASHARUL MULLA @ MULYA VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /66 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000105/2024
61	D-CMAPL/33097/2024 CMAPL/243/2024	MITHU LENKA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// ( //
62	D-CMAPL/32528/2024 CMAPL/244/2024	MURALIDHAR SWAIN VS STATE OF ODISHA	Rajjeet Roy VS	// ( //
63	D-CMP/33841/2024 CMP/888/2024	SANKAR PRADHAN VS BIRANCHI BIDHAR	SEKH ZAKIR HUSSAIN VS	// CIVIL JUDGE (JR. DIVISION), KANAS(P CS/0000073/2022
64	D-CMP/34416/2024 CMP/889/2024	BIRAT CHANDRA DAGARA VS DHANANJAYA KUMAR DAGARA	SAGARIKA SAHOO VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0000351/2022
65	D-CMP/34957/2024 CMP/890/2024	KARUNAKANTA SAMAL VS MOUSUMI SAMAL	ARUN KUMAR DAS VS	// JUDGE, FAMILY COURT, NAYAGARH(N IA/0000006/2023
66	D-CMP/34097/2024 CMP/891/2024	SIRAPANI MAHANTA VS KANCHAN MOHAPATRA	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),CHAMPUPA(Kendujhar IA/0000007/2023
67	D-CONTC/34782/2024 CONTC/6095/2024	TRINATH PATI VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// ( //
68	D-CONTC/29869/2024 CONTC/6096/2024	ANTARJYAMI MOHAPATRA VS	ADV VS	// (

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69	D-CONTC/29871/2024 CONTC/6097/2024	ASWATHY S., I.A.S. ANANDA CHANDRA BHOI VS	ADV VS	// // ()
70	D-CONTC/29872/2024 CONTC/6098/2024	ASWATHY S., I.A.S. SANTOSH KUMAR DORA VS	ADV VS	// // ()
71	D-CONTC/29873/2024 CONTC/6099/2024	ASWATHY S, I.A.S ISRAEL CHARAN SUNA VS	ADV. VS	// // ()
72	D-CONTC/29874/2024 CONTC/6100/2024	ASWATHY S, I.A.S. LAL MOHAN MOHANTA VS	ADV VS	// // ()
73	D-CONTC/29875/2024 CONTC/6101/2024	ASWATHY S., I.A.S. ADITYA SANKAR BISWAL VS	ADV. VS	// // ()
74	D-CONTC/29876/2024 CONTC/6102/2024	ASWATHY S, I.A.S. BYASADEV PRADHAN VS	ADV VS	// // ()
75	D-CONTC/29877/2024 CONTC/6103/2024	ASWATHY S, IAS GADADHAR BEHERA VS	ADV VS	// // ()
76	D-CONTC/29879/2024 CONTC/6104/2024	ASWATHY S., I.A.S. GOPAL KRUSHNA NAYAK VS	ADV. VS	// // ()
77	D-CONTC/29881/2024 CONTC/6105/2024	ASWATHY S, I.A.S. SURENDRA BHANJA VS	ADV VS	// // ()
78	D-CONTC/29882/2024 CONTC/6106/2024	ASWATHY S., I.A.S. HERMAN LAKRA VS	ADV VS	// // ()
79	D-CONTC/33637/2024 CONTC/6107/2024	ASWATHY S, I.A.S. ASHOK KUMAR MOHANTY VS RUPA ROSHAN SAHOO, COMMNR CUM SECY., S.T. AND S.C DEVELOPMENT DEPT.	ADV. VS	// // ()

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80	D-CONTC/34087/2024 CONTC/6108/2024	HARISH CHANDRA PRADHAN VS SUSHANTA KUMAR NANDA, IFS	ADV. VS	// 0 //
81	D-CONTC/34607/2024 CONTC/6109/2024	ARATI MALLIK VS ASWATHY S, IAS	NIHAL RATH VS	// 0 //
82	D-CONTC/34769/2024 CONTC/6110/2024	PRAFULLA BHUYAN VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
83	D-CONTC/34772/2024 CONTC/6111/2024	MOHADEV GOUDA VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
84	D-CONTC/34775/2024 CONTC/6112/2024	KRUSHNA CHANDRA PATNAIK VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
85	D-CONTC/34776/2024 CONTC/6113/2024	PRAMADA SADANGI VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
86	D-CONTC/34778/2024 CONTC/6114/2024	NABINA MANDAR VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
87	D-CONTC/34780/2024 CONTC/6115/2024	RAJANIKANTA SATRUSALYA VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
88	D-CONTC/29870/2024 CONTC/6116/2024	NINAMANI ACHARYA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/29883/2024 CONTC/6117/2024	MADAN MOHAN NAYAK VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/29884/2024 CONTC/6118/2024	RULINDRA BAITHARU VS ASWATHY S., I.A.S.	ADV VS	// 0 //
91	D-CONTC/29886/2024	KISHOR BAG	ADV.	//

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	CONTC/6119/2024	VS ASWATHY S, I.A.S.	VS	0 //
92	D-CONTC/29888/2024 CONTC/6120/2024	PRAFULLA KUMAR GUAL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
93	D-CONTC/29889/2024 CONTC/6121/2024	URMILA DEWANGAN VS ASWATHY S., I.A.S.	ADV VS	// 0 //
94	D-CONTC/29890/2024 CONTC/6122/2024	AKSHAY KUMAR BEHERA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/29891/2024 CONTC/6123/2024	KARTIKESWAR BAITHARU VS ASWATHY S, I.A.S.	ADV VS	// 0 //
96	D-CONTC/29893/2024 CONTC/6124/2024	CHHATRAPATI MOHANTA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
97	D-CONTC/29894/2024 CONTC/6125/2024	MAHESWAR MEHER VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/29896/2024 CONTC/6126/2024	ARABINDA BHOI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
99	D-CONTC/29898/2024 CONTC/6127/2024	MADHUSUDAN SAMAL VS ASWATHY S,IAS	ADV VS	// 0 //
100	D-CONTC/29900/2024 CONTC/6128/2024	DHARMENDRA MEKAP VS ASWATHY S,IAS	ADV VS	// 0 //
101	D-CONTC/30061/2024 CONTC/6129/2024	DEEPAK KUMAR BISI VS ABOLI SUNIL NARAVANE, COLLECTOR, JHARSUGUDA	ARUN KUMAR MISHRA VS	// 0 //
102	D-CONTC/30131/2024 CONTC/6130/2024	AJAYA KUMAR BEHERA VS	ADV VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/30183/2024 CONTC/6131/2024	SASWAT RANJAN DAS, O.A.S. UMAKANTA BEHERA VS ASWATHY S,IAS	ADV. VS	// // ()
104	D-CONTC/30196/2024 CONTC/6132/2024	PRAVAT CHANDRA BARAL VS ASWATHY S,IAS	ADV. VS	// ()
105	D-CONTC/30201/2024 CONTC/6133/2024	JOGENDRANATH BEHERA VS ASWATHY S,IAS	ADV. VS	// ()
106	D-CONTC/30209/2024 CONTC/6134/2024	AJIT KUMAR NAYAK VS NIBEDITA PANI,DEO(I/S),JAJPUR	ADV. VS	// ()
107	D-CRLA/23978/2024 CRLA/799/2024	CHEPAN MUKHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /185 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000056/2022
108	D-CRLA/23407/2024 CRLA/800/2024	TUBU@RAMCHANDRA HANSDAH VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	MURUDA /66 /2021 AD HOC ADDL.SESIONS JUDGE (FTSC ST/0000136/2021
109	D-CRLA/23723/2024 CRLA/801/2024	SAILENDRA MAHARANA@PINKU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MANCHESWAR P.S. /313 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000349/2024
110	D-CRLA/23004/2024 CRLA/802/2024	NARAYAN GOUDA VS STATE OF ODISHA	RAJENDRA N.ROUT VS	BUGUDA /80 /2024 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000011/2024
111	D-CRLA/23381/2024 CRLA/803/2024	DHAKA@RAJAT KUMAR MALIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NEMALO /42 /2018 A.D.J. SALIPUR(Cuttack) ST/0000011/2020
112	D-CRLA/24335/2024 CRLA/804/2024	ARUNA CHAND DASH VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /35 /2004 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000037/2004
113	D-CRLMC/23072/2024 CRLMC/3054/2024	AJAYA KUMAR JENA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BALIPATNA /10 /2013 A.D.J.,BHUBANESWAR(Khordha ) ST/0000109/2014

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114	D-CRLMC/22030/2024 CRLMC/3055/2024	PRADIPTA KISHOR ROUT VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	DHARMASALA /382 /2021 ASST.SESSION JUDGE, CHANDIKHOLE CT/0000009/2023
115	D-CRLMC/24083/2024 CRLMC/3056/2024	AMRITA SAHU VS STATE OF ODISHA	ASHOK KU. BEHERA VS	MUDANPUR RAMPUR /101 /2017 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000015/2017
116	D-CRLMC/24139/2024 CRLMC/3057/2024	MAHESH NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /17 /2021 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000004/2021
117	D-CRLMC/22481/2024 CRLMC/3058/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NAYAPALLI P.S. /231 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) GR/0000494/2024
118	D-CRLMC/24461/2024 CRLMC/3059/2024	MEGHANADA PARAMANIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BALICHANDRAPUR /116 /2010 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000213/2011
119	D-CRLMC/22728/2024 CRLMC/3060/2024	PINTU@RAJESH PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PURI SADAR /381 /2015 NYAYADHIKARI,PURI(Puri) GR/0002872/2015
120	D-CRLMC/23920/2024 CRLMC/3061/2024	RAHUL AGRAWAL VS M/S. P.K MINERALS PVT.LTD., KEONJHAR	SIDHANT DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(JD) ICC/0000065/2020
121	D-CRLMC/23814/2024 CRLMC/3062/2024	RAM KISHORE PRASAD SHAH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JHARSUGUDA /410 /2013 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA GR/0001496/2013
122	D-CRLMC/23013/2024 CRLMC/3063/2024	DR.SAMBIT KUMAR MOHAPATRA VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	PIPLI /334 /2020 J.M.F.C.,PIPLI(Puri) GR/0000491/2020
123	D-CRLMC/24154/2024 CRLMC/3064/2024	MAHIMANANDA MISHRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MADHUPATNA /107 /2013 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001533/2013
124	D-CRLMC/24054/2024 CRLMC/3065/2024	DIBAKAR MOHANTY VS STATE OF ODISHA	PUNIL KUMARSWAIN VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0005965/2023
125	D-CRLMC/24205/2024	GAJENDRA BEHERA@GAJINDAR BIHAR	MANAS KUMAR CHAND	JAIPATNA /62 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3066/2024	VS STATE OF ODISHA	VS	J.M.F.C, JAIPATNA(Kalahandi) CT/0000061/2021
126	D-CRLMC/24224/2024 CRLMC/3067/2024	SAROJ SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 3RD ADJ BHUBANESWAR(Khordha ) TR/0000054/2024
127	D-CRLMC/23805/2024 CRLMC/3068/2024	SAROJ GOPAL MOHANTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KUAKHIA /16 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0000077/2023
128	D-CRLMC/23825/2024 CRLMC/3069/2024	JALANDHRA SAHU @ JALANDHAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SURADA /65 /2020 ADDL.DISTRICT SESSIONS CUM SPL JU GR/0000011/2020
129	D-CRLMC/23926/2024 CRLMC/3070/2024	SUBRAT KUMAR SETH VS STATE OF ODISHA	AVIJIT MISHRA VS	LEPHRIPADA /105 /2017 ASST. SESSIONS JUDGE(WC),SUNDARCO ST/0000033/2018
130	D-CRLMC/24227/2024 CRLMC/3071/2024	MINATILATA MALICK @ MINATILATA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	AINTHAPALI /347 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001783/2023
131	D-CRLMC/23459/2024 CRLMC/3072/2024	SABITA MOHANTY VS SOUMYA DAS	SANGRAM MISHRA VS	MAHILA P.S.(BBSR) /32 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) DV/0000541/2024
132	D-CRLMC/23670/2024 CRLMC/3073/2024	MANOJ KUMAR EKKA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BRAHMANITARANG /147 /2019 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000130/2019
133	D-CRLMC/24312/2024 CRLMC/3074/2024	JHILISITA BEHERA@JHILI SITA BEHERA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	NARASINGHPUR /184 /2022 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000303/2022
134	D-CRLMC/24355/2024 CRLMC/3075/2024	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	DASPALLA /243 /2022 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000411/2022
135	D-CRLMC/24424/2024 CRLMC/3076/2024	BABU SINGH VS DHOBEI PATRA	RAJJEET ROY VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0004809/2023
136	D-CRLMC/24187/2024 CRLMC/3077/2024	IBRAHIM KHAN VS	SUDHANSU SEKHAR DASH VS	PHULBANI TOWN /24 /2009 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL

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137	D-CRLMC/24184/2024 CRLMC/3078/2024	STATE OF ODISHA SAKIR KHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TR/0000034/2010 PHULBANI TOWN /24 /2009 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI TR/0000264/2012
138	D-CRLMC/23411/2024 CRLMC/3079/2024	HAREY@HARIKRUSHNA MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 J.M.F.C.,LAXMIPUR(Koraput) ICC/0000007/2023
139	D-CRLMC/23025/2024 CRLMC/3080/2024	BIRANCHI BEHERA@BAGA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	ANGUL TOWN /3 /2015 A.D.J.,ANGUL(Anugul ) CT/0000064/2016
140	D-CRLMC/23756/2024 CRLMC/3081/2024	RAJENDRA BINDHANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KAKIRIGUMMA /50 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000001/2016
141	D-CRLMC/23430/2024 CRLMC/3082/2024	BIRANCHI BEHERA@BAGA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	BANARAPAL /153 /2014 A.D.J.,ANGUL(Anugul ) CT/0000062/2016
142	D-CRLMC/23644/2024 CRLMC/3083/2024	BIRANCHI BEHERA@BAGA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	BANARAPAL /6 /2015 A.D.J.,ANGUL(Anugul ) CT/0000063/2016
143	D-CRLMC/23727/2024 CRLMC/3084/2024	BIRANCHI BEHERA@BAGA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	ANGUL TOWN /443 /2014 A.D.J.,ANGUL(Anugul ) CT/0000067/2016
144	D-CRLMC/23757/2024 CRLMC/3085/2024	JOGESWAR KHEMUNDU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /3 /2017 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000001/2017
145	D-CRLMP/21321/2024 CRLMP/1191/2024	RESHMA BIBI @ RAHIMA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JAGATPUR /512 /2023 ( ) //
146	D-CRLMP/24228/2024 CRLMP/1192/2024	UTKAL CHAMBER OF COMMERCE AND INDUSTRY LTD VS ASSISTANT REGISTER OF COMPANIES CUM ASSISTANT LIQUIDATOR	BRAHMANANDA MISHRA VS	// ADDL.C.J.M.(SPL.COURT),CUTTACK(CUTTACK) 2(C)CC/0000051/2021
147	D-CRLREV/23361/2024 CRLREV/411/2024	BHARAT KANDI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	//0 J.M.F.C.,NIMAPARA(Puri) ICC/0000177/2023

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148	D-CRLREV/21197/2024 CRLREV/412/2024	PRAVATI SWAIN VS ASHOK NAYAK	SAMARENDRA BAHADUR VS	// 2ND ADJ,CUTTACK(Cuttack) CRA/0000101/2023
149	D-CRLREV/21307/2024 CRLREV/413/2024	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TOMANDO /34 /2024 ASST.SESIONS JUDGE,STC,BHUBANES CT/0000063/2024
150	D-CRLREV/23717/2024 CRLREV/414/2024	PADMANABHA PADHAN@PINKU VS STATE OF ODISHA	RAMAKANTA MISHAR VS	BOLANGIR TOWN /570 /2023 2ND ADDL.DIST.JUDGE, BALANGIR(Ba CMC/0000001/2024
151	D-FAO/33678/2024 FAO/370/2024	D.M.,NEW INDIA ASSURANCE CO.LTD. VS ANITA PATTANAYAK	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000326/2017
152	D-FAO/34614/2024 FAO/371/2024	NEW INDIA ASSURANCE CO.LTD., CUTTACK VS BIPINA NAYAK	BIJOY DASMOHAPATRA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000132/2019
153	D-FAO/34742/2024 FAO/372/2024	SUBNAM BANO VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000065/2022
154	D-FAO/34746/2024 FAO/373/2024	KUNJIA MALIK VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000019/2021
155	D-FAO/34747/2024 FAO/374/2024	DILLIP KUMAR PRADHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000044/2021
156	D-FAO/34748/2024 FAO/375/2024	HAREKRUSHNA MAHARANA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000039/2023
157	D-FAO/31325/2024 FAO/376/2024	M/S SHRIRAM GENERAL INSURANCE CO. LTD. VS ASHOK KUMAR BEHERA	ANUPAM DASH VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000067/2014
158	D-FAO/31328/2024 FAO/377/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS ASHOK KUMAR ROUT	ANUPAM DASH VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000076/2014
159	D-FAO/31335/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSR	ANUPAM DASH	//

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	FAO/378/2024	VS SASHI REKHA PINGUA	VS	COMMISSIONER EMPLOYEES COMPEN EC/0000023/2017
160	D-FAO/33105/2024 FAO/379/2024	M/S. SHRIRAM GENERAL INSURANCE CO.LTD.,BBSR VS UMESH BEHERA	ANUPAM DASH VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000610/2014
161	D-FAO/34012/2024 FAO/380/2024	RAJESH KUMAR MAHAKUD VS MANAS KUMAR DAS	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASO ELECT. MISC CASE/0000001/2022
162	D-FAO/34820/2024 FAO/381/2024	MANAGER,TP CELL,M/S NATIONAL INSURANCE CO.LTD.,CUTTACK VS BIPIN BEHERA	PRAMOD KUMAR TRIPATHY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000068/2011
163	D-FAO/34897/2024 FAO/382/2024	G.M., IB VALLEY AREA, MAHANADI COALFIELDS LTD., JHARSUGUDA VS KISHORIMANI MISHRA	RAKESH SHARMA VS	// DISTRICT AND SESSIONS JUDGE,JHAR Tc/0000057/2007
164	D-MACA/33361/2024 MACA/819/2024	SUSANTA KUMAR MOHAPATRA VS RADHESHYAM KEWAT	DURGA CHARAN DEY VS	// II MACT,CUTTACK(Cuttack) MISCA/0000118/2004
165	D-MACA/34762/2024 MACA/820/2024	PADMABATI NAYAK VS KALANDI CHARAN NAYAK	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000040/2021
166	D-MACA/34781/2024 MACA/821/2024	MAMATA RANI BEHERA VS DEBAJANI PRADHAN	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000161/2018
167	D-MACA/31770/2024 MACA/822/2024	D.M.NEW INDIA ASSURANCE COMPANY LTD. VS NALENDRA SABAR	RAMANI RANJAN MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000044/2017
168	D-MACA/34902/2024 MACA/823/2024	ABHILASH CHANDRA PRADHAN VS ANIL KUMAR MALLICK	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000101/2017
169	D-MACA/34905/2024 MACA/824/2024	RELIANCE GENERAL INSURANCE CO.LTD.,KHURDA VS KIRTI JENA	SUBRAT SATPATHY VS	// 3RD MACT,JAGATSINGHPUR(Jagatsingh Mac/0000161/2009
170	D-MACA/34917/2024 MACA/825/2024	MANAGER (LEGAL-CLAIMS),RELIANCE GENERAL INSURANCE CO.LTD.,KHURDA VS	SUBRAT SATPATHY VS	// II MACT (SD),BERHAMPUR(Ganjam)

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171	D-MATA/34809/2024 MATA/293/2024	SASMITA PRADHAN DR.SWETA SUMAN VS DR.SANJAY KUMAR JENA	PRAFULLA KUMAR JENA VS	Mac/0000069/2023 // JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000542/2022
172	D-OTAPL/35233/2024 OTAPL/37/2024	COMMISSIONER OF CENTRAL GST AND CX,ROURKELA VS M/S. STEEL AUTHORITY OF INDIA LTD,ROURKELA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
173	D-RPFAM/33233/2024 RPFAM/232/2024	RASHMI SAHU@RASHMITA SAHU VS NILACHAL SAHU	ARIJEET MISHRA VS	// JUDGE,FAMILY COURT,JEYPORE(Koraput) Crp/0000031/2022
174	D-RPFAM/34200/2024 RPFAM/233/2024	DR.SUSHANTA KUMAR SA VS PINKY PRADHAN	SEVATI SOREN VS	// JUDGE, FAMILY COURT, JHARSGUDA(Cuttack) CMC/0001020/2021
175	D-RSA/34966/2024 RSA/289/2024	BHAGABAN MOHARANA VS JUDHISTIR MAHARANA	SANJAY KUMAR PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BERHAMPUR RFA/0000098/2022
176	D-RSA/32721/2024 RSA/290/2024	ASHOK SAHU @ASHOK KUMAR SAHU VS BIJAYA KUMAR SAHU	DEBENDRA KUMAR SAHOO (1) VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/0000036/2022
177	D-RVWPET/32217/2024 RVWPET/179/2024	DEBI PRASAD TRIPATHY VS STATE OF ODISHA	PIYUSH PANDA VS	// () //
178	D-TRP(C)/35315/2024 TRP(C)/243/2024	ABHINAV ACHARYA VS SHARMILA KAR	SRI OM SWARUP VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000462/2023
179	D-TRPCRL/22480/2024 TRPCRL/65/2024	SARMISTHA BARIK VS JANYAN RANJAN ROUSTRAY	BHAGABAT PRASAD RATH VS	//0 JUDGE FAMILY COURT, KENDRAPARA EP/0000050/2022
180	D-WA/34451/2024 WA/2280/2024	STATE OF ODISHA VS RAMESH CHANDRA PANIGRAHI	TARUN PATNAIK, A.S.C. VS	// () //
181	D-WA/34452/2024 WA/2281/2024	STATE OF ODISHA VS SASHIKANTA PARIDA	TARUN PATNAIK, A.S.C. VS	// () //

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182	D-WA/34453/2024 WA/2282/2024	STATE OF ODISHA VS PARAMANANDA RATH	TARUN PATNAIK, A.S.C. VS	// 0 //
183	D-WA/34454/2024 WA/2283/2024	STATE OF ODISHA VS V. MADHUSUDAN ACHARYA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
184	D-WA/34735/2024 WA/2284/2024	STATE OF ODISHA VS DAMODAR HATI	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
185	D-WA/34455/2024 WA/2285/2024	STATE OF ODISHA VS BHAGABAN SAHOO	SANGRAM JENA, A.G.A. VS	// 0 //
186	D-WA/34731/2024 WA/2286/2024	STATE OF ODISHA VS NAYANA BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
187	D-WA/34732/2024 WA/2287/2024	STATE OF ODISHA VS SUMIT KUMAR PRADHAN	SWAYAMBHU MISHRA, A.S.C. VS	// 0 //
188	D-WA/34733/2024 WA/2288/2024	STATE OF ODISHA VS KEDARNATH BHOI	DEBASIS NAYAK, A.G.A. VS	// 0 //
189	D-WA/34480/2024 WA/2289/2024	STATE OF ODISHA VS BRAJA KISHORE DAS	SANGRAM JENA,A.G.A VS	// 0 //
190	D-WA/34734/2024 WA/2290/2024	STATE OF ODISHA VS SYED QUMURDDIN	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
191	D-WA/34737/2024 WA/2291/2024	STATE OF ODISHA VS PADU GALLERY	DHANANJAYA MUND, A.G.A. VS	// 0 //
192	D-WA/34509/2024 WA/2292/2024	STATE OF ODISHA VS RAMESH CHANDRA PADHY	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
193	D-WA/34921/2024	BHABANI SANKAR NANDA	SATYABRATA MOHANTY	//

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	WA/2293/2024	VS STATE OF ODISHA	VS	0 //
194	D-WA/34860/2024 WA/2294/2024	LAXMIDHAR BISWAL VS CHIEF MANGER OF STATE BANK OF INDIA,BHUBANESWAR	MITU KUMAR BISWAL VS	// 0 //
195	D-WA/34530/2024 WA/2295/2024	BIRA KISHORE MOHANTY VS UCO BANK KOLKATTA	ANUP KUMAR MOHAPATRA VS	// 0 //
196	D-WA/34537/2024 WA/2296/2024	STATE OF ODISHA VS TILU PATEL	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
197	D-WA/34743/2024 WA/2297/2024	STATE OF ODISHA VS MARKANDA BEHERA	ARNAV BEHERA,A.S.C VS	// 0 //
198	D-WA/34540/2024 WA/2298/2024	STATE OF ODISHA VS ASHOK NAIK	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //
199	D-WA/34845/2024 WA/2299/2024	STATE OF ODISHA VS RABINDRA KUMAR SAHOO	BIPLAB MOHANTY,A.G.A VS	// 0 //
200	D-WA/34543/2024 WA/2300/2024	STATE OF ODISHA VS AMITA NAYAK	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
201	D-WA/34570/2024 WA/2301/2024	STATE OF ODISHA VS SANGRAM KESHARI MAHARATHI	SASWAT DAS,A.G.A VS	// 0 //
202	D-WA/34730/2024 WA/2302/2024	STATE OF ODISHA VS DEBASHISA DAS	ARNAV BEHERA, A.S.C. VS	// 0 //
203	D-WA/35039/2024 WA/2303/2024	SANJUKTA BEHERA VS THE COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUSHANTA KUMAR JOSHI VS	// 0 //
204	D-WA/34366/2024 WA/2304/2024	SANTOSH KUMAR SAHOO VS	JITENDRA KUMAR LENKA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/34631/2024 WA/2305/2024	STATE OF ODISHA PRASANTA SETHY VS SATYABRATA SAMANTASINGHAR	BUDHADEV ROUTRAY(SR.ADV.) VS	// // 0 //
206	D-WA/34839/2024 WA/2306/2024	SUSAMA SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
207	D-WP(C)/33602/2024 WP(C)/19867/2024	BATAKRUSHNA PRADHAN VS STATE OF ODISHA	AKHAND VS	// 0 //
208	D-WP(C)/32117/2024 WP(C)/19868/2024	MADHUSMITA DAS VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
209	D-WP(C)/33742/2024 WP(C)/19869/2024	PRATAP CHANDRA BISWAL VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
210	D-WP(C)/32032/2024 WP(C)/19870/2024	RAJAKISHOR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
211	D-WP(C)/32557/2024 WP(C)/19871/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT, STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
212	D-WP(C)/32587/2024 WP(C)/19872/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMNR. TRANSPORT (ENF) STA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
213	D-WP(C)/32589/2024 WP(C)/19873/2024	ABDUL ZARIF KHAN VS ADDL. COMMNR. TRANSPORT(ENF), STA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
214	D-WP(C)/32561/2024 WP(C)/19874/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
215	D-WP(C)/33746/2024 WP(C)/19875/2024	DEBARAJ SAHU VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //

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216	D-WP(C)/32592/2024 WP(C)/19876/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMNR. TRANSPORT (ENF) STA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
217	D-WP(C)/34856/2024 WP(C)/19877/2024	PRANATI RANI BASTIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
218	D-WP(C)/33288/2024 WP(C)/19878/2024	NIBEDITA MOHAPATRA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
219	D-WP(C)/34378/2024 WP(C)/19879/2024	PROTIMA SINHA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
220	D-WP(C)/34436/2024 WP(C)/19880/2024	AAKARSHAN SINHA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
221	D-WP(C)/33735/2024 WP(C)/19881/2024	JAGABANDHU PRADHAN VS REGISTRAR, COOPERATIVE SOCIETIES ODISHA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
222	D-WP(C)/33750/2024 WP(C)/19882/2024	NIRANJAN JENA VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
223	D-WP(C)/34375/2024 WP(C)/19883/2024	AKHILESH SHAW VS STATE OF ODISHA	SUBASH CHANDRA SWAIN VS	// 0 //
224	D-WP(C)/34379/2024 WP(C)/19884/2024	KARTIKA PRUSTY VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
225	D-WP(C)/34426/2024 WP(C)/19885/2024	BICHITRANANDA NAYAK VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
226	D-WP(C)/34352/2024 WP(C)/19886/2024	SOMANATH SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
227	D-WP(C)/34430/2024	ISHWAR CHANDRA BEHERA	SUBASH CHANDRA PANI	//

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	WP(C)/19887/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/34380/2024 WP(C)/19888/2024	PROTIMA SINHA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
229	D-WP(C)/34433/2024 WP(C)/19889/2024	LAXMAN ROUT VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
230	D-WP(C)/34355/2024 WP(C)/19890/2024	ABHISHEK SINHA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
231	D-WP(C)/33738/2024 WP(C)/19891/2024	HADIBANDHU GIRI VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
232	D-WP(C)/34374/2024 WP(C)/19892/2024	SK. KAMAR ALI VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //
233	D-WP(C)/34434/2024 WP(C)/19893/2024	M/S. ANNAPURNA FRIGHT CARRIERS, DHENKANAL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
234	D-WP(C)/34459/2024 WP(C)/19894/2024	HARI KRISHNA BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
235	D-WP(C)/34356/2024 WP(C)/19895/2024	SANJAY KUMAR SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
236	D-WP(C)/33739/2024 WP(C)/19896/2024	SUSIL KUMAR BISWAL VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR,	BIGYAN KUMAR SHARMA VS	// 0 //
237	D-WP(C)/34484/2024 WP(C)/19897/2024	JAIPRAKASH HOSPITAL AND RESEARCH CENTRE PVT. LTD.,SUNDARGARH VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
238	D-WP(C)/34370/2024 WP(C)/19898/2024	ABHISHEK SINHA VS	SUBASH CHANDRA PANI VS	// 0

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239	D-WP(C)/33055/2024 WP(C)/19899/2024	STATE OF ODISHA TARANISEN PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// // ()
240	D-WP(C)/34386/2024 WP(C)/19900/2024	URMILA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// ()
241	D-WP(C)/34369/2024 WP(C)/19901/2024	M/S. ANNAPURNA FRIGHT CARRIERS, DHENKANAL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// ()
242	D-WP(C)/34783/2024 WP(C)/19902/2024	BALARAM SABHASUNDAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
243	D-WP(C)/33182/2024 WP(C)/19903/2024	SOUBHAGYA KUMAR PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// ()
244	D-WP(C)/34368/2024 WP(C)/19904/2024	M/S ARNAPURNA FREIGHT CARRIERS VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// ()
245	D-WP(C)/33186/2024 WP(C)/19905/2024	GURU CHARAN BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// ()
246	D-WP(C)/35223/2024 WP(C)/19906/2024	ARUPANANDA GOSWAMY VS STATE OF ODISHA	SUCHETA GUMANSINGH VS	// ()
247	D-WP(C)/34395/2024 WP(C)/19907/2024	PADMALOCHAN NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()
248	D-WP(C)/34798/2024 WP(C)/19908/2024	NIRANJAN BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
249	D-WP(C)/33286/2024 WP(C)/19909/2024	SUBASH CHANDRA NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()

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250	D-WP(C)/33290/2024 WP(C)/19910/2024	SATCHIDANANDA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/33834/2024 WP(C)/19911/2024	MANJUSHREE PALO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
252	D-WP(C)/34350/2024 WP(C)/19912/2024	ABHISHEK SINHA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
253	D-WP(C)/34427/2024 WP(C)/19913/2024	CH DURGAMADHAB PRUSTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
254	D-WP(C)/34197/2024 WP(C)/19914/2024	SATYANANDA BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// 0 //
255	D-WP(C)/33916/2024 WP(C)/19915/2024	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
256	D-WP(C)/34351/2024 WP(C)/19916/2024	M/S ANNAPURNA FRIGHT CARRIERS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
257	D-WP(C)/34497/2024 WP(C)/19917/2024	KALI KAMAL PADHY VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
258	D-WP(C)/34702/2024 WP(C)/19918/2024	PUJAFULA SABAR VS STATE BANK OF INDIA, KALAHANDI	AKSHAYA KUMAR SAHOO VS	// 0 //
259	D-WP(C)/34358/2024 WP(C)/19919/2024	M/S SHREE ANNPURNA FREIGHT CARRIERS VS STTAE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
260	D-WP(C)/34657/2024 WP(C)/19920/2024	BIRANCHI NARAYAN SINGH VS STATE TAX OFFICER , CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
261	D-WP(C)/34359/2024	AAKARSHAN SINHA	SUBASH CHANDRA PANI	//

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	WP(C)/19921/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/34844/2024 WP(C)/19922/2024	SURESH KUMAR PANDA VS THE ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	SANDHYARANI PANI VS	// 0 //
263	D-WP(C)/34528/2024 WP(C)/19923/2024	SANTOSINI BISWAL VS ARATI SAHOO	KSHIROD KUMAR PAHIL VS	// 0 //
264	D-WP(C)/34717/2024 WP(C)/19924/2024	VIVEKANANDA INDUSTRIAL TRAINING CENTRE, DHENKANAL VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
265	D-WP(C)/34582/2024 WP(C)/19925/2024	SIBARAM SABATA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
266	D-WP(C)/34768/2024 WP(C)/19926/2024	SUBHALAXMI SATAPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
267	D-WP(C)/34467/2024 WP(C)/19927/2024	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
268	D-WP(C)/34195/2024 WP(C)/19928/2024	DUSMANTA KUMAR PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KENDUJHAR	MADAN MOHAN DAS VS	// 0 //
269	D-WP(C)/33185/2024 WP(C)/19929/2024	BABITA PRADHAN VS ODISHA GRAMYA BANK , JAGAMARA , BBSR	BIMBISAR DASH VS	// 0 //
270	D-WP(C)/34800/2024 WP(C)/19930/2024	PRAVAS RANJAN MOHANTY VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
271	D-WP(C)/34671/2024 WP(C)/19931/2024	ABHIRAM SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
272	D-WP(C)/33283/2024 WP(C)/19932/2024	PRAMOD KUMAR MOHAPATRA VS	NIRMAL RANJAN ROURAY VS	// 0

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273	D-WP(C)/34518/2024 WP(C)/19933/2024	UNION OF INDIA DAMODAR BHOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
274	D-WP(C)/34807/2024 WP(C)/19934/2024	SUSANTA KUMAR PATRA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// () //
275	D-WP(C)/33352/2024 WP(C)/19935/2024	SUBASINI MOHANTY VS STATE OF ODISHA	PITAMBAR PANDA VS	// () //
276	D-WP(C)/34779/2024 WP(C)/19936/2024	HARSHA CHANDRA MAJHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
277	D-WP(C)/33489/2024 WP(C)/19937/2024	JITENDRA KUMAR PANDA VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, NAD SUNABEDA, KORAPUT	NIRMAL RANJAN ROUTRAY VS	// () //
278	D-WP(C)/34825/2024 WP(C)/19938/2024	UMAR KHAN VS A.O., MAHINDRA RURAL HOUSING FINANCE LTD., BBSR	RAKESH KUMAR MALLICK VS	// () //
279	D-WP(C)/32509/2024 WP(C)/19939/2024	ABDUL ZARIF KHAN VS INSPECTOR OF POLICE (TRAFFIC POLICE ODISHA ), BOUDH	KADAR MOHAMMAD VS	// () //
280	D-WP(C)/34567/2024 WP(C)/19940/2024	BISHNU PRASAD PATRO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
281	D-WP(C)/33669/2024 WP(C)/19941/2024	GOBARDHAN BISWAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// () //
282	D-WP(C)/32545/2024 WP(C)/19942/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// () //
283	D-WP(C)/34849/2024 WP(C)/19943/2024	BRAMHANI INDUSTRIAL TRAINING CENTRE , ROURKELA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// () //

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284	D-WP(C)/34850/2024 WP(C)/19944/2024	BANWARILAL MEMORIAL INDUSTRIAL TRAINING CENTRE, RAJGANGPUR VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
285	D-WP(C)/32549/2024 WP(C)/19945/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
286	D-WP(C)/34891/2024 WP(C)/19946/2024	LALA SAURABH VERMA VS R.T.O., CHANDIKHOLE	SYAMALENDU PATTNAIK VS	// 0 //
287	D-WP(C)/34553/2024 WP(C)/19947/2024	TANMAYEE DASH VS COMMISSIONER OF CT AND GST, CUTTACK	SASWAT K ACHARYA VS	// 0 //
288	D-WP(C)/32552/2024 WP(C)/19948/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT (ENF), STA, ODISHA , CUTTACK	KADAR MOHAMMAD VS	// 0 //
289	D-WP(C)/34971/2024 WP(C)/19949/2024	SATYABAN SETHIA VS CENTRAL SILK BOARD , BANGALORE	KANANBALA ROY CHOUDHURY VS	// 0 //
290	D-WP(C)/32146/2024 WP(C)/19950/2024	PRAKASH KUMAR MISHRA VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
291	D-WP(C)/32937/2024 WP(C)/19951/2024	BASANTA KUMAR PANDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
292	D-WP(C)/34816/2024 WP(C)/19952/2024	BHARAT SANCHAR NIGAM LTD.,BBSR VS M/S. SUBASH CHANDRA KANCHAN, ENGINEER AND CONSULTANT	ASHOK KUMAR MOHANTY VS	// 0 //
293	D-WP(C)/33751/2024 WP(C)/19953/2024	SANTOSH KUMAR RAY VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
294	D-WP(C)/34576/2024 WP(C)/19954/2024	TANKADHAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	D-WP(C)/34053/2024	MINA RANI SETHI	GYANENDRA CHAITANYA	//

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	WP(C)/19955/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/34882/2024 WP(C)/19956/2024	PRADEEP KUMAR BEHERA VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
297	D-WP(C)/33877/2024 WP(C)/19957/2024	SACHIDANANDA BALABANTARAY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
298	D-WP(C)/34089/2024 WP(C)/19958/2024	RAKESH BEHERA VS UNION OF INDIA	BIJAYA KUMAR PARIDA VS	// 0 //
299	D-WP(C)/34623/2024 WP(C)/19959/2024	RUDRA NARAYAN NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
300	D-WP(C)/34829/2024 WP(C)/19960/2024	BHAGYABATI RAO VS REGISTRAR, UTKAL UNIVERSITY , VANI VIHAR	SANJIB MOHANTY VS	// 0 //
301	D-WP(C)/34117/2024 WP(C)/19961/2024	PINKU BHUTIA VS UNION OF INDIA	BIJAYA KUMAR PARIDA VS	// 0 //
302	D-WP(C)/34330/2024 WP(C)/19962/2024	NIRANJAN HALDAR VS PANJAB NATIONAL BANK, NEW DELHI	MAHESWAR MOHANTY VS	// 0 //
303	D-WP(C)/34960/2024 WP(C)/19963/2024	JABA NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
304	D-WP(C)/34133/2024 WP(C)/19964/2024	KALYANI BISWAL VS THE RBI OMBUDSMAN, RESERVE BANK OF INDIA, BBSR	ADITYA MISHRA VS	// 0 //
305	D-WP(C)/32256/2024 WP(C)/19965/2024	MADHUSMITA MISHRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
306	D-WP(C)/34357/2024 WP(C)/19966/2024	MANMATH KUMAR ACHARYA VS	SUBASH CHANDRA PANI VS	// 0

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307	D-WP(C)/34270/2024 WP(C)/19967/2024	STATE OF ODISHA BINODINI NAYAK VS	JYOTIRMAY GUPTA VS	// // 0
308	D-WP(C)/33178/2024 WP(C)/19968/2024	STATE OF ODISHA P.R.RAHUL VS	RABI NARAYAN BEHERA VS	// // 0
309	D-WP(C)/33936/2024 WP(C)/19969/2024	STATE OF ODISHA LAXMIDHAR UPADHYAYA VS	BISWABIHARI MOHANTY VS	// // 0
310	D-WP(C)/34288/2024 WP(C)/19970/2024	STATE OF ODISHA M/S MAMATA METAL AND STEELS PVT LTD VS	KSHIROD KUMAR SAHOO VS	// // 0
311	D-WP(C)/33915/2024 WP(C)/19971/2024	COMMISSIONER OF CT AND GST KESHARI CHANDRA DEV VS	SARADA DASH VS	// // 0
312	D-WP(C)/35344/2024 WP(C)/19972/2024	STATE OF ODISHA SIBANEE SATAPATHY VS	SATYABRATA MOHANTY VS	// // 0
313	D-WP(C)/34653/2024 WP(C)/19973/2024	STATE OF ODISHA MS BKD LAXMI JV ,JHARKHAND VS	PRABODHA CHANDRA NAYAK VS	// // 0
314	D-WP(C)/33987/2024 WP(C)/19974/2024	UNION OF INDIA RAMAKANTA BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
315	D-WP(C)/33632/2024 WP(C)/19975/2024	STATE OF ORISSA NETRANANDA NAIK VS	BIJAYA KUMAR PARIDA VS	// // 0
316	D-WP(C)/34683/2024 WP(C)/19976/2024	STATE OF ODISHA ARATI MISHRA VS	ARJUNA CHARANA BEHERA VS	// // 0
317	D-WP(C)/33438/2024 WP(C)/19977/2024	STATE OF ODISHA PRADEEP KUMAR SAMANTRAY VS UNION OF INDIA	STHITI PRAGYAN SUNANDINI VS	// // 0 //

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318	D-WP(C)/33317/2024 WP(C)/19978/2024	SUREKHA PRAVA TAKRI VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
319	D-WP(C)/34188/2024 WP(C)/19979/2024	ADIKANDA MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
320	D-WP(C)/34802/2024 WP(C)/19980/2024	YUDHISHTIR SENAPATI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
321	D-WP(C)/34808/2024 WP(C)/19981/2024	SISIRA KANTA DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
322	D-WP(C)/33298/2024 WP(C)/19982/2024	ANIMA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
323	D-WP(C)/31781/2024 WP(C)/19983/2024	D.DHARMARAO VS STATE OF ODISHA	BONDADA PURUSHOTTAM YADAV VS	// 0 //
324	D-WP(C)/33741/2024 WP(C)/19984/2024	RASIKLAL MAHANTA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
325	D-WP(C)/35048/2024 WP(C)/19985/2024	MIHIRA KUMAR MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
326	D-WP(C)/33584/2024 WP(C)/19986/2024	PRABODHA KUMAR SATAPATHY VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
327	D-WP(C)/34848/2024 WP(C)/19987/2024	CHHEND INDUSTRIAL TRAINING CENTRE, ITC, ROURKELA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
328	D-WP(C)/34685/2024 WP(C)/19988/2024	BHIMARAJ BEHERA VS TAHASILDAR KHARIAR	JIBAN RANJAN DASH VS	// 0 //
329	D-WP(C)/32676/2024	PARAMANANDA PANIGRAHY	PRINCE PATNAIK	//

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	WP(C)/19989/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/33883/2024 WP(C)/19990/2024	DILIP KUMAR PARIDA VS REVENUE OFFICER CUM TAHSILDAR , GHASIPUR	SUSMITA PATTNAIK VS	// 0 //
331	D-WP(C)/35305/2024 WP(C)/19991/2024	DR.BHAKTI BHUSAN PATI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
332	D-WP(C)/33511/2024 WP(C)/19992/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
333	D-WP(C)/35245/2024 WP(C)/19993/2024	JYOTSHNARANI MAHARANA VS STATE OF ODISHA	SATYBRATA JENA VS	// 0 //
334	D-WP(C)/34773/2024 WP(C)/19994/2024	SOURAV PATTANAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
335	D-WP(C)/33572/2024 WP(C)/19995/2024	AVAYA KUMAR MAJHI @ ABHIRAM MAJHI VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
336	D-WP(C)/33904/2024 WP(C)/19996/2024	DANDAPANI DAS VS TAHASILDAR, JATNI	TRILOCHAN PANIGRAHI VS	// 0 //
337	D-WP(C)/35269/2024 WP(C)/19997/2024	RAJABATI SA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
338	D-WP(C)/35430/2024 WP(C)/19998/2024	ROOTS CORPORATION LTD, MUMBAI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
339	D-WP(C)/34774/2024 WP(C)/19999/2024	MANAS KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
340	D-WP(C)/33688/2024 WP(C)/20000/2024	RAJENDRA KUMAR PATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// 0

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341	D-WP(C)/34496/2024 WP(C)/20001/2024	STATE OF ODISHA SURENDRA NATH KAR VS	PRASANTA KUMAR SATAPATHY VS	// // ()
342	D-WP(C)/35317/2024 WP(C)/20002/2024	STATE OF ODISHA ARUN KUMAR DAS VS	SUBHANKAR ROUT VS	// // ()
343	D-WP(C)/34868/2024 WP(C)/20003/2024	STATE OF ODISHA TILOTTAMA ROUT VS	SAMEER KUMAR DAS VS	// // ()
344	D-WP(C)/35021/2024 WP(C)/20004/2024	BOARD OF SECONDARY EDUCATION , ODISHA GLOBAL INDUSTRIAL TRAINING CENTRE, SUNDERGARH VS	SANJAY KUMAR DAS VS	// // ()
345	D-WP(C)/34777/2024 WP(C)/20005/2024	STATE OF ODISHA HRUDANANDA RAY VS	SOUMYA MISHRA VS	// // ()
346	D-WP(C)/34763/2024 WP(C)/20006/2024	STATE OF ODISHA PRADIPTA ROUT VS	ARUN KUMAR PATRA VS	// // ()
347	D-WP(C)/33730/2024 WP(C)/20007/2024	STATE OF ODISHA SATYAJIT DASH VS	BIGYAN KUMAR SHARMA VS	// // ()
348	D-WP(C)/34160/2024 WP(C)/20008/2024	REGISTRAR, CO-OPERATIVE SOCIETIES ODISHA, BBSR RABI NARAYAN PATRO VS	DINESH KUMAR PANDA VS	// // ()
349	D-WP(C)/33238/2024 WP(C)/20009/2024	STATE OF ODISHA SAMRAT KUMAR SAHU VS	BIBHUTI KESHARI BISWAL VS	// // ()
350	D-WP(C)/34799/2024 WP(C)/20010/2024	STATE OF ODISHA AJAY KUMAR DEY VS	GYANA RANJAN SETHI VS	// // ()
351	D-WP(C)/32938/2024 WP(C)/20011/2024	STATE OF ODISHA SATYANARAYAN MISHRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // () //

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352	D-WP(C)/32935/2024 WP(C)/20012/2024	MANOJ KUMAR MALLICK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
353	D-WP(C)/34803/2024 WP(C)/20013/2024	PUSPANJALI MALLICK VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
354	D-WP(C)/35053/2024 WP(C)/20014/2024	ASHOK KUMAR NAIK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
355	D-WP(C)/34813/2024 WP(C)/20015/2024	PRANATI MALLICK VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
356	D-WP(C)/34164/2024 WP(C)/20016/2024	SWATI SUCHARITA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
357	D-WP(C)/30206/2024 WP(C)/20017/2024	TRIBAL DEVELOPMENT COOP. CORP. OF ODISHA LTD., BBSR VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BHAGABAN MOHANTY VS	// 0 //
358	D-WP(C)/35279/2024 WP(C)/20018/2024	BIJAYA KUMAR SUNDARAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
359	D-WP(C)/34345/2024 WP(C)/20019/2024	TUSHARAKANTA SAMANTARAY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
360	D-WP(C)/35328/2024 WP(C)/20020/2024	SAUMYAKANTA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
361	D-WPCRL/23464/2024 WPCRL/103/2024	LATIKA MALLIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	KENDRAPARA SADAR /245 /2024 0 //
362	D-ABLAPL/23937/2024 ABLAPL/8856/2024	SURENDRA @SURENDRA KUMAR BALIARSINGH VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	RANPUR /291 /2024 0 //
363	D-ABLAPL/23427/2024	RELI MAJHI	S.S.RAY (2)	PADMAPUR /95 /2024

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	ABLAPL/8857/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/24219/2024 ABLAPL/8858/2024	SANTOSH KUMAR GANTAYAT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /199 /2024 () //
365	D-ABLAPL/22821/2024 ABLAPL/8859/2024	SOMRITA GHOSH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CYBER CRIME AND ECONOMIC OFFEN () //
366	D-ABLAPL/23842/2024 ABLAPL/8860/2024	MANAS DAS VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	BINJHARPUR /337 /2024 () //
367	D-ABLAPL/24235/2024 ABLAPL/8861/2024	DAMODAR DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /461 /2024 () //
368	D-ABLAPL/22933/2024 ABLAPL/8862/2024	DIBESH NAIK @ DIBASH VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /433 /2024 () //
369	D-ABLAPL/24248/2024 ABLAPL/8863/2024	SURESH CHANDRA KHUNTIA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MADHUPATNA /202 /2024 () //
370	D-ABLAPL/24389/2024 ABLAPL/8864/2024	ASWINI KUMAR SAMANTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /111 /2023 () //
371	D-ABLAPL/24071/2024 ABLAPL/8865/2024	BULU NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUSHOTTAMPUR /446 /2021 () //
372	D-ABLAPL/24138/2024 ABLAPL/8866/2024	KUMAR SAHU VS STATE OF ODISHA	KARTIK CHANDRA MOHANTY VS	KODALA /473 /2023 () //
373	D-ABLAPL/24103/2024 ABLAPL/8867/2024	NIHAR NIRAKAR DAS @ NIHAR RANJAN NAYAK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHANDARIPOKHARI /402 /2022 () //
374	D-ABLAPL/24147/2024 ABLAPL/8868/2024	DHADIA @ KOBAT ALI SAHA VS	JYOTIRMAYA SAHOO VS	NIRAKARPUR /93 /2024 ()

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375	D-ABLAPL/24157/2024 ABLAPL/8869/2024	STATE OF ODISHA SK.NABAB @ SK.NABAB ALI VS	MD. GOLAM MADANI VS	// DHAMNAGAR /340 /2024 ()
376	D-ABLAPL/24278/2024 ABLAPL/8870/2024	STATE OF ODISHA RINKU NAIK VS	ASUTOSH TRIPATHY VS	// BANARAPAL /310 /2024 ()
377	D-ABLAPL/24112/2024 ABLAPL/8871/2024	STATE OF ODISHA BABU @ SUBASH DALABEHERA @BABU DALABEHERA VS	BIBHUDATTA PANDA VS	// SARANAKUL /67 /2023 ()
378	D-ABLAPL/20015/2024 ABLAPL/8872/2024	STATE OF ODISHA MD. NADEEM NIRBAN VS	UMA SHANKAR PATEL VS	// RAJGANGPUR /250 /2024 ()
379	D-ABLAPL/24482/2024 ABLAPL/8873/2024	STATE OF ODISHA GOBINDA SETHY @ GOBIND SETHI VS	SANJIT MISHRA VS	// SATYABADI /292 /2022 ()
380	D-ABLAPL/24406/2024 ABLAPL/8874/2024	STATE OF ODISHA RAKESH KUMAR SAHOO VS	Judhisthir Sahoo VS	// BADAGODA P.S. /450 /2024 ()
381	D-ABLAPL/24492/2024 ABLAPL/8875/2024	STATE OF ODISHA ROSHAN PATNAIK VS	R. N. MISHRA VS	// MAHILA P.S.(BBSR) /85 /2024 ()
382	D-ABLAPL/24465/2024 ABLAPL/8876/2024	STATE OF ODISHA PRAKASH MUKHI VS	SURESH KUMAR JENA VS	// GHATAGAON /134 /2024 ()
383	D-ABLAPL/24494/2024 ABLAPL/8877/2024	STATE OF ODISHA PINKU @ PINTU NAIK VS	PRANAB RANJAN CHHATOI VS	// MAHILA (BERHAMPUR) /106 /2024 ()
384	D-ABLAPL/24470/2024 ABLAPL/8878/2024	STATE OF ODISHA PRAJNA PUTRA BEDA PRAKASH PANDA @ KANHA PANDA VS	JYOTIRMAYA SAHOO VS	// MAHILA (BERHAMPUR) /132 /2024 ()
385	D-ABLAPL/24436/2024 ABLAPL/8879/2024	STATE OF ODISHA SONU NAYAK VS	SONALI ROUT VS	// BADAGODA P.S. /481 /2023 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/24471/2024 ABLAPL/8880/2024	SIBARAM SUANSIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /179 /2024 () //
387	D-ABLAPL/24519/2024 ABLAPL/8881/2024	JAGABANDHU MALIK @ JAGABANDHU MALLICK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	ERASAMA /345 /2024 () //
388	D-ABLAPL/24480/2024 ABLAPL/8882/2024	HEMANTA KUMAR MAJHI VS STATE OF ODISHA	APARESH BHOI VS	JHUMPURA /148 /2024 () //
389	D-ABLAPL/24481/2024 ABLAPL/8883/2024	INDRAMANI PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /334 /2024 () //
390	D-ABLAPL/24454/2024 ABLAPL/8884/2024	PRAFULLA KUMAR DORA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
391	D-ABLAPL/24528/2024 ABLAPL/8885/2024	SAMIR MAHARANA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	AIR FIELD P.S. /203 /2024 () //
392	D-ABLAPL/24393/2024 ABLAPL/8886/2024	SNIGDHARANI SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHAULIAGANJA /211 /2024 () //
393	D-ABLAPL/24456/2024 ABLAPL/8887/2024	SANTOSH MAJHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
394	D-ABLAPL/24495/2024 ABLAPL/8888/2024	KANHU CHARAN NAYAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /375 /2024 () //
395	D-ABLAPL/24458/2024 ABLAPL/8889/2024	SAKULA DAS @ ASHUTOSH DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /132 /2024 () //
396	D-ABLAPL/24576/2024 ABLAPL/8890/2024	GOBINDA CHANDRA MISHRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0003325/2021
397	D-ABLAPL/24237/2024	SUSHANTA DUAN	IPSIT AUROBINDO ACHARYA	AMBABHONA /235 /2023

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	ABLAPL/8891/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/24455/2024 ABLAPL/8892/2024	MAHENDRA KUMAR ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
399	D-ABLAPL/24474/2024 ABLAPL/8893/2024	USMAN KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/000049/2024
400	D-ABLAPL/24168/2024 ABLAPL/8894/2024	PRAKASH KUMAR NAYAK @ PRAKASH NAYAK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BERHAMPUR SADAR /256 /2024 () //
401	D-ABLAPL/24337/2024 ABLAPL/8895/2024	KALU @ KALI PRASAD MISHRA VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIAPANDA /162 /2024 () //
402	D-ABLAPL/24504/2024 ABLAPL/8896/2024	KANHEI SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	MELCHHAMUNDA /133 /2024 () //
403	D-ABLAPL/24506/2024 ABLAPL/8897/2024	BRUNDABAN SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BIJEPUR /231 /2024 () //
404	D-ABLAPL/21919/2024 ABLAPL/8898/2024	CHANDAL DEHURY @ DEHURI VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /82 /2023 () //
405	D-ABLAPL/24515/2024 ABLAPL/8899/2024	JOGENDRA MEHER @ JOGINDRA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANGOMUNDA /175 /2024 () //
406	D-ABLAPL/24404/2024 ABLAPL/8900/2024	KANHA PUJHARI @SHIBASHISH PUJHARI VS STATE OF ODISHA	JIBAN RANJAN DASH VS	DHARAMGARH /184 /2024 () //
407	D-ABLAPL/23219/2024 ABLAPL/8901/2024	DUKHU MUKHI @ NAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /349 /2024 () //
408	D-ABLAPL/24476/2024 ABLAPL/8902/2024	MANAS NAIK VS	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /465 /2024 ()

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409	D-ABLAPL/24189/2024 ABLAPL/8903/2024	STATE OF ODISHA SANDHYARANI SINGH VS	BIJAY JENA VS	// JARAPADA /179 /2024 ()
410	D-ABLAPL/24496/2024 ABLAPL/8904/2024	STATE OF ODISHA AMLAN @ AMLAN KIRTIRAJ NAYAK VS	BIRAJA PRASAD NANDA VS	// CHANDRASEKHARPUR /76 /2024 ()
411	D-ABLAPL/23845/2024 ABLAPL/8905/2024	STATE OF ODISHA PRIYABRATA DAS VS	KUMAR PRAJWAL VS	// PANIKOILI /341 /2024 ()
412	D-ABLAPL/24378/2024 ABLAPL/8906/2024	STATE OF ODISHA GOBINDA SUNA @ GOBINDA SUAN VS	SATYABRATA PANDA VS	// PAIKMAL /187 /2024 ()
413	D-ABLAPL/24498/2024 ABLAPL/8907/2024	STATE OF ODISHA SUNAND DAS VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /353 /2024 ()
414	D-ABLAPL/23586/2024 ABLAPL/8908/2024	STATE OF ODISHA PACHA SAHU VS	RITURANJAN CHHOTARAY VS	// GAISILET /132 /2024 ()
415	D-ABLAPL/24203/2024 ABLAPL/8909/2024	STATE OF ODISHA PRAMOD KUMAR SETHI VS	SIMSON JENA VS	// BALASORE VIGILANCE /4 /2024 ()
416	D-ABLAPL/24520/2024 ABLAPL/8910/2024	STATE OF ODISHA(VIG.) LUNA @PRASANNA KUMAR TANDI @TUNA VS	SURYAKANTA DAS MOHAPATRA VS	// PADMAPUR /65 /2022 ()
417	D-ABLAPL/24521/2024 ABLAPL/8911/2024	STATE OF ODISHA LUNA TANDI @PRASANNA KUMAR TANDI VS	SURYAKANTA DAS MOHAPATRA VS	// KESINGA /240 /2021 ()
418	D-ABLAPL/21928/2024 ABLAPL/8912/2024	STATE OF ODISHA ASHOK NAYAK VS	DURLLABHA RANJAN MISHRA VS	// THAKURGARH /150 /2024 ()
419	D-ABLAPL/24315/2024 ABLAPL/8913/2024	STATE OF ODISHA HARISH MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// / /0 () //

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420	D-ABLAPL/24502/2024 ABLAPL/8914/2024	DEBASISH NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /1 /2023 () //
421	D-ABLAPL/23394/2024 ABLAPL/8915/2024	JATINDRA MOHAKUD VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /174 /2024 () //
422	D-ABLAPL/24186/2024 ABLAPL/8916/2024	NARESH CHANDRA SINGH VS STATE OF ODISHA	EKTA AGARWAL VS	JARAPADA /178 /2024 () //
423	D-ABLAPL/24221/2024 ABLAPL/8917/2024	SURYA KANTA MISHRA VS STATE OF ODISHA	BIJAY JENA VS	/ /0 () //
424	D-ABLAPL/7466/2024 ABLAPL/8918/2024	SHIBASISHA NARENDRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BADAGODA P.S. /465 /2023 () //
425	D-ABLAPL/24437/2024 ABLAPL/8919/2024	SUKANTIMALA BISOE @BISSOYI VS STATE OF ODISHA	MANASH CHAND VS	LARAMBA /127 /2021 () //
426	D-ABLAPL/24185/2024 ABLAPL/8920/2024	RAKESH KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHENKANAL TOWN /372 /2023 () //
427	D-ABLAPL/24434/2024 ABLAPL/8921/2024	KRUPASINDHU GAHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TALCHER TOWN /642 /2024 () //
428	D-ABLAPL/24535/2024 ABLAPL/8922/2024	GANESH PATRA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	KHAPRAKHOL /277 /2023 () //